

NAME OF CORPOATE DEBTOR : **M/S JTPL PRIVATE LIMITED**

DATE OF COMMENCEMENT OF CIRP : **15TH APRIL 2024**

LIST OF CREDITORS AS ON : **3RD OCTOBER, 2024**

**LIST OF OPERATIONAL CREDITORS (OTHER THEN WORKMEN AND EMPLOYEES AND GOVERNMENT DUES)**

**( AMOUNT IN Rs )**

S.NO	NAME OF CREDITOR	DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED						AMOUNT OF CONTINGENT CLAIM Rs.	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF	AMOUNT OF CLAIM NOT ADMITTED	REMARKS, IF ANY
		DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY?	VOTING PERCENTAGE				
1	GOLF LINK PROJECTS PRIVATE LIMITED	01.05.2024	2,51,75,000	-	-	-	-	-	-	-	-	2,51,75,000	The claim is Rejected by the RP for want of information. The claimant has filed an IA no. 3392/2024 before Hon'ble NCLT against the decision of the RP for rejecting the claim.
2	UNIVERSAL INFRASTRUCTURE COMPANY PRIVATE LIMITED	01.05.2024	8,68,40,000	-	-	-	-	-	-	-	-	8,68,40,000	On 1st May, 2024, the claimant claimed as operational creditor and filed Form B for 20 plots for Rs. 8,68,40,000/-. Again on 21.06.2024 claimant revised the claim and filed 27 nos of claim in Form-CA totaling to Rs. 11,96,80,175/- for seeking registration of plots. RP raised certian queries to the claimant via email dated 25.06.2024. The claimant replied on 08.07.2024 and on 4th Septemebr, 2024 the RP rejected the claims observing the facts that the twenty (20) plots were originally mortgaged to Hero Fincorp Limited for the financial assistance extended by the said lender to the Corporate Debtor. Therefore, any sale/registration of sale deed of any portion of land out of such mortgaged area without obtaining NOC of the lender cannot be done. Further, there is no legal consideration for allotments of the 7 plots (5 BADA, 1 dispensary, 1 high school) received by the Corporate Debtor. Therefore, the allotment of such 7 plots do not appear to be correct and valid and claim is rejected.
TOTAL			<b>11,20,15,000</b>	-	-	-	-	-	-	-	-	<b>11,20,15,000</b>	

CMA Sandeep Goel  
Resolution Professional  
M/s JTPL Private Limited (Under CIRP)

Date: 03.10.2024  
Place: New Delhi